

to unexpected and premature floods in the area.

(c) Although flooding of the Rann of Kutch near Kuda is not an annual feature, suitable remedial measures would be taken after making necessary investigations.

Conference of Secretaries on Law and Order

6128. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a Conference of Home and Law Secretaries of State Governments and Union Territory Administrations was held in the third week of July, 1980 to discuss the question of deteriorating Law and Order situation in the country;

(b) if so, the precise issues discussed thereat; and

(c) the decisions taken therein?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). A Conference of Home and Law Secretaries of State Governments was held on 15th July, 1980 to obtain their views on the recommendations made by the Law Commission in its 84th Report on the law relating to rape and allied offences. This occasion was also utilized to discuss briefly, towards the end the question of measures to check atrocities on Hajjans.

(c) No decisions were taken as the Conference was called primarily to ascertain the reactions of the representatives of the states to the report of the Law Commission. The views expressed in the Conference are being taken into consideration while examining the recommendations of the Law Commission.

Foreign aid for launching of SLV-3

6129. SHRI MADHAVRAO SCINDIA: Will the PRIME MINISTER be pleased to state the extent and details of foreign aid secured for launching SLV-3?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): No foreign aid was secured for the launching of the Satellite Launch Vehicle (SLV-3).

Heavy Water Plant, Talcher

6130. SHRI GIRIDHAR GOMANGO: Will the PRIME MINISTER be pleased to state:

(a) whether the Heavy Water Plant, Talcher, Orissa linked with the Ammonia Plant was expecting mechanical completion by December 1979 and it has been delayed;

(b) if so, the reasons therefor;

(c) when the mechanical testing of the plant will be completed;

(d) the time by which commissioning activities of the plant will be taken up for production; and

(e) the steps taken in this regard?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Yes, Sir.

(b) The Orissa Government had imposed a power cut on Fertilizer Corporation of India's plant at Talcher with which Heavy Water Plant is integrated. As a result of this FCI could not supply synthesis gas and steam without which testing activities could not take place.

(c), (d) and (e). All essential activities leading to mechanical completion of the plant have been undertaken except those which are dependent on availability of synthesis gas and steam. After the synthesis gas at the required pressure and steam becomes available from the FCI, the mechanical testing of the Heavy